

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 123**

**IA(I.B.C)/688(CH)2023**

**In**

**CP (IB) No.31/Chd/Hry/2021**

**(Admitted)**

**IN THE MATTER OF:**

**Mohd Allauddin**

**... Petitioner-Operational Creditor**

**Versus**

**PNC Enterprises Private Limited**

**... Respondent-Corporate Debtor**

**Under Section: 9, 27, IBC 2016**

**Order delivered on 23.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-

**Court Officer**

23.07.2024

Atiqur Rehman